

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

13


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | TP No.24/HDB/2016 |
| COMPANY PETITION/APPLICATION NO. | CP No. 32/2008 |
| NAME OF THE COMPANY | Sanghi Synthetics Private Limited |
| NAME OF THE PETITIONER(S) | Ravi Sanghi & Another |
| NAME OF THE RESPONDENT(S) | Sanghi Synthetics Private Limited & Others |
| UNDER SECTION | 397/398 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|--|
| S. Chidambaram P-2 | PLS | 9849056652 |  |
| P. Anil Mukherji rep ch-Ramesh Babu Counsel for P-1 | Adv Adv | 988531636 | P. Gulabji |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|--------------------|
| (Rb-B) P. Amarender Reddy | Adv | 9246501211 | P. Amarender Reddy |
| C. Shilpa representing on behalf of Y. Suryanarayana | R3 & R5 | 9849866556 | Sy |

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)